

NET 4 INDIA LIMITED

Annexure – 5

Date of Commencement of Liquidation - 20th September, 2024 (Copy of order received on 26.09.2024)

List of Operational Creditors (Government Dues) as on 19.11.2024

Amount in Rs.

| S. No. | Details of Claimant | | Details of Claim Received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set | Amount of claim rejected | Amount of Claim Under-verification | Remarks, if any |
|---|---------------------------------------|--------------------------|---------------------------|---------------------|---------------------------|-----------------|---|---|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of Claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | % share in total amount of claims admitted | | | | | |
| | | | | | | | | | | | | | | |
| Part A - Claim received in Liquidation | | | | | | | | | | | | | | |
| 1 | Employees Provident Fund Organization | Employees Provident Fund | | 2,45,57,401 | 2,45,57,401 | Statutory Dues | - | - | 0.24% | - | - | - | - | Note-1 |
| 2 | CGST | CGST | | 11,92,42,597 | 11,92,42,597 | Statutory Dues | - | - | 1.19% | - | - | - | - | |
| 3 | Income Tax | Income Tax | | 3,21,26,392 | 3,21,26,392 | Statutory Dues | - | - | 0.32% | - | - | - | - | |
| Total A | | | | 17,59,26,390 | 17,59,26,390 | | | | 1.75% | - | - | - | - | |
| Part B - Claim received in CIRP | | | | | | | | | | | | | | |
| | | | | | | Statutory Dues | - | - | 0.00% | - | - | - | - | |
| | | | | | | Statutory Dues | - | - | 0.00% | - | - | - | - | |
| | | | | | | Statutory Dues | - | - | 0.00% | - | - | - | - | |
| Total B | | | | - | - | | | | 0.00% | - | - | - | - | |
| Grand Total A+B | | | | 17,59,26,390 | 17,59,26,390 | | | | 1.75% | - | - | - | - | |

Note-1. In the claim submitted by the Provident Fund Department, they have provisionally Claimed an amount of Rs. 24,16,760/- as an ad hoc assessment due to the absence of supporting documents. As there is documents available to them those amount has been rejected